

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On memo

9. Order dated 19.06.2000.

FI-A box
withdrawal of
original application.

Rak
13/6

13 encl

Free copy of
order dt. 19.6.00
given to the
both counsels.

Rak
23/6

Prasanna
23.6.2000
SO

Learned counsel for the
applicant Mr. S. P. Pati has filed
a memo stating that he does
not want to pursue this O.A.
we have heard Mr. S. P. Pati,
Learned counsel for the applicant
and Mr. S. B. Jena, Id. A/c for the
Respondents. In view of this memo
filed, the O.A. is disposed of as not
being pressed.

V.R. Patil
19/6/2000

Mentha (Ind)